

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**Item 35**

**IA No. 493/21, IA No. 291/22,  
IA No. 299/21, 497/22, 824/22  
In CA No. 313/2019  
IA No. 1412/22 In  
CP(IB) No. 56/Chd/Hry/2018  
(Admitted)**

**Under Section 9 & 60(5), 66 & 67,  
IBC 2016**

**In the matter of:-**

PAN Chemicals INC.

...Petitioner/ Operational Creditor

Vs.

Sainath Texport Ltd.

...Respondent/ Corporate Debtor

Due to holding of Allahabad Bench in the second half, the matter could not be taken up today, hence adjourned to 13.01.2023.

-sd-  
Court Officer

December 06, 2022  
SM